The question was put and the motion was adopted.

## MESSAGE FROM THE LOK SABHA

The Appropriation (No. 5) Bill, 1992

SECRETARY GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha. I am directed to enclose the Appropriation (No. 5) Bill, 1992, as passed by Lok Sabha at its sitting held on the 22nd December, 1992.

 The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India"

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): The House stands adjourned tril 11 a.m. tomodrow.

The House then adjourned at five mnutes past eight of the clock till eleven of the clock on Wednesday, the 23rd December, 1992.